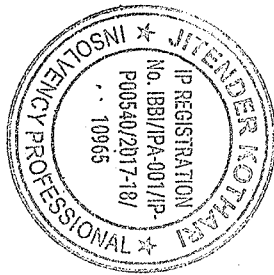


Name of the corporate debtor: Shah Steel Impex Private Limited; Date of commencement of CIRP: 03/01/2024; List of creditors as on: 22/01/2024  
List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No.	Name of creditor	Details of claim received			Details of claim admitted							Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set off				
NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	Note 5

(Amount in ₹)



Jitender Kothari

Interim Resolution Professional of

Shah Steel Impex Private Limited (under CIRP)

Appointed as the IRP vide Hon'ble NCLT Mumbai Bench, Court-V order dated 03/01/2024

IP Regn. No. IBB/I/PA-001/IP-P00540/2017-18/10965

AFA No. AA17/0965/02/040924/105985 Valid upto 04/09/2024